

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO. 1442/1996  
M.A. NO. 188/2000

New Delhi this the 29th day of February, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI V. K. MAJOTRA, MEMBER (A)

Harish Chander S/O Ram Rattan Bakshi,  
R/O House No.BE-26, Hari Nagar  
(Clock Tower),  
New Delhi-110064.

... Applicant

( None present )

-Versus-

Additional Secretary,  
Department of Administrative Reforms  
and Public Grievances,  
Sardar Patel Bhawan,  
Parliament Street,  
New Delhi.

... Respondent

( None present )

O R D E R (ORAL)

Shri Justice Ashok Agarwal :

Parties and their advocates are absent. We have perused the record and we proceed to dispose of the O.A. in their absence under Rule 15 of the Central Administrative Tribunal (Procedure) Rules, 1987.

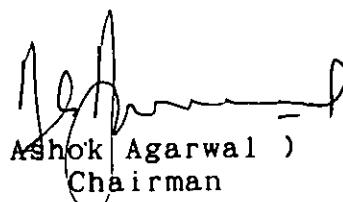
2. By the present O.A. applicant impugns an office order issued on 7.12.1995 at Annexure-I whereby applicant was reverted from the post of Junior Hindi Translator/Hindi Translator Grade-II on deputation basis to his substantive post of Hindi Typist with effect from 7.12.1995. All that is prayed by the applicant is that the aforesaid order be quashed and he be permitted to continue on the post of Junior

Hindi Translator till a regularly selected candidate is appointed for taking charge of the said post of Junior Hindi Translator.

3. By an affidavit filed on 24.1.2000 respondents have inter alia averred that the applicant has been appointed as a Junior Hindi Translator on ad hoc deputation basis w.e.f. 30.7.1999 vide order dated 3.8.1999 for a period of one year or till the availability of regular incumbent to the post, whichever is earlier.

4. Having regard to the aforesaid affidavit, we find that the prayer contained in the O.A. has now been granted. Applicant will accordingly, in terms of his prayer, continue on the post of Junior Hindi Translator till a regularly selected candidate takes charge.

5. Present O.A., in the circumstances, is disposed of, with no order as to costs.

  
( Ashok Agarwal )  
Chairman

  
( V. K. Majotra )  
Member (A)

/as/